

**HIGH COURT OF UTTARANCHAL AT NAINITAL**

**NOTIFICATION**

No. 198 /UHC/Admin.A/2006

Dated: December 8, 2006.

Pursuant to the Government Notification No. 4201/XX(3)-55/CBI/2003 dated 07/12/2006, Sri B.S. Dugtal, Addl. District & Sessions Judge/1<sup>st</sup> Fast Track Court, Dehradun will also preside over the Court of Special Judge, Anti Corruption (C.B.I.), Uttaranchal U/S 3(1) and 4(2) of Prevention of Corruption Act, 1988, with immediate effect.

**By Order of the Court,**

Sd./-

**(V.K. Maheshwari)**  
Registrar General.